

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:**

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

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<b>APPLICATION NUMBER</b>	:	
<b>PETITION NUMBER</b>	:	CP(IB)/169(CHE)/2023
<b>NAME OF THE PETITIONER(S)</b>	:	Smartpaddle Technology Pvt. Ltd.
<b>NAME OF THE RESPONDENTS</b>	:	K G Denim Ltd.
<b>UNDER SECTION</b>	:	Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Shri. Raj Jhabakh, Ld. Counsel for the Petitioner.

Shri. B. Dhanaraj, Ld. Counsel for the Respondent.

Ld. Counsel for the Petitioner after taking instructions, states that Respondent has agreed to make payments of the principal amount within six months which is acceptable to the Petitioner.

Ld. Counsel for the Petitioner submits that the Respondent has to hand over the cheques.

At joint request, list this petition for payments / hearing on **06.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs